NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

11. C.P. (IB)/1185(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Mr. Manish Pardasani
Vs
Atul Projects India Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Samiksha Manek, Ld. Counsel for the Petitioner present. Mr. M. Vasudeo, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Financial Creditor seeks time to pursue the sur- rejoinder filed by the Corporate Debtor.
3. List this matter on **25.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/